

p>Title: Need to stop construction of Poragodu Anakat barrage on the Chitravati river in Karnataka.

SHRI K. YERRANNAIDU : Sir, the Government of Karnataka has started construction of the Poragodu Anakat barrage across the Chitravati river. According to estimates, fifty thousand acres of land in the Anantapur district were destroyed due to construction of this barrage. This is in violation of an agreement between the two States of Andhra Pradesh and Karnataka. The Government of India should intervene and stop the construction of this Poragodu Anakat barrage across the Chitravati river otherwise this would severely affect the people in the entire Anantapur district in Andhra Pradesh. There is scarcity of drinking water in this area for the last four years. We are having a drought-like situation. That is why I would like to request the Government of India to look into this matter. The Ministry of Water Resources twice convened a meeting of the two States. There was an agreement signed on this in the year 1892. The State of Karnataka has violated this agreement and the Chief Minister of Karnataka has laid the foundation stone for the construction of this barrage on 15.4.2003. That is why I am requesting the Central Government to stop construction of this barrage across the Chitravati river and protect the interest of the people of Andhra Pradesh, particularly that of the people of Anantapur district.

MR. DEPUTY-SPEAKER: Shri P.Mohan.

...(Interruptions)

SHRI K.H. MUNIYAPPA (KOLAR): Sir, the Poragodu Anakat barrage is being constructed purely for drinking water purposes...(Interruptions)

SHRI K. YERRANNAIDU : Our State has been facing problems of drinking water. We requested the State of Karnataka to release 30 TMC of water but that has not been done...(Interruptions) We are their neighbouring State...(Interruptions) Our Chief Minister requested for release of water...(Interruptions)

SHRI K.H. MUNIYAPPA : The Ministry of Water Resources, Government of India can convene a meeting of the Chief Ministers to solve this problem of the Alamatty dam...(Interruptions) We have no objection on that point.

MR.DEPUTY-SPEAKER: Shri Muniyappa you have refuted his claim. You please take your seat now.

...(Interruptions)

Nothing, except what Shri P.Mohan is saying, would go on record.

(Interruptions) *

*NotRecorded.